

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 100/07	TP 07/16	Hearing	397 /398	Bruzzo and Anr. Vs Giltech International Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. *Dr. Ratakonda Murali*  
Counsel for petitioner is absent. Counsel for R-5 is present. None appeared for other respondents. Petitioners are called, absent. On the last hearing, counsel for petitioner was present and he informed the Tribunal that he would seek instructions from the petitioners about the settlement of the matter. Today, he has not turned up. To give one more chance to the petitioners, to furnish information about the settlement of the dispute between the parties, the matter is finally adjourned to 07.07.2017. If no information is furnished to the Tribunal or make any representation on behalf of the petitioners, the Tribunal will pass further orders.

List it on 07.07.2017.

*9/6*  
MEMBER (J)

*Avi*  
MEMBER (T)